

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**

IA 29 of 2018 with C.P. No. 195/NCLT/AHM/2017

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.12.2019**

Name of the Company: Sanjay Bhagwanji Attara
V/s.
Komoline Aerospace Ltd. & Ors.

Section of the Companies Act : Section 241-242 & 244 of the Companies Act 2013.


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Ronith Joy	ADVOCATE	Respondent	Ronith
2.	ANAND RATEL (FOR, APURVA S. VAKIL)	Adv.	Original Petitioner	Anand N. J. Mody
3.	PAVAN.S. SODIAWALA } NAISHAL. J. MODY }	Adv	Respondent:2	

ORDER


The Parties are represented through their respective Counsel(s).

At the joint request of the counsel for both side the matter is adjourned for hearing as a final chance.

List the matter on 22.01.2020



(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)



(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 16th day of December, 2019.